

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Revision No. 576 of 2014**

Bir Singh Hembrom                    ...    ...    ...    Petitioner

Versus

The State of Jharkhand                    ...    ...    Opp. Party

---

**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

---

For the Petitioner                    : Mr. Jitendra Nath Upadhyay, Advocate

For the Opp. Party                    : Ms. Priya Shrestha, A.P.P.

Through Video Conferencing

**9/09.07.2020**

1. Heard Mr. Jitendra Nath Upadhyay, learned counsel appearing on behalf of the petitioner.
2. Heard Ms. Priya Shrestha, learned A.P.P. appearing on behalf of the State.
3. Arguments concluded.
4. Post this case on 10.07.2020.

**(Anubha Rawat Choudhary, J.)**

Binit/